

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
Jammu/Srinagar.

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**Subject:** Disengagement of Standing Counsels of subordinate Courts of District Jammu.

**Government Order No. 6557- JK(LD) of 2022.**  
**Dated. 30 - 08 - 2022.**

Sanction is hereby accorded to the disengagement of the following Standing Counsels of subordinate Courts of District Jammu with immediate effect:

<b>S.No.</b>	<b>Name of the Standing Counsel S/Shri</b>
1.	Achyut Dubey
2.	Deepak Mahajan
3.	Deepali Arora
4.	Pankaj Gupta
5.	Arjun Mengi
6.	Bharat Singh Parmar
7.	Pulkit Charangoo
8.	Pawan Dev Gupta

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated.30-08-2022.

No: Law-STCL/13/2021-10.

Copy to the:-

1. Learned Advocate General, Jammu and Kashmir, Srinagar.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Secretary to Government, General Administration Department.
5. Deputy Commissioner Jammu.
6. Director Information, J&K, Srinagar.
7. Director Litigation Jammu.

*Achal Sethi*

*Ugale*

8. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
9. Director Finance, Department of Law, Justice & P.A.
10. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
11. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
12. Concerned Advocates.
13. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
14. Government Order File.
15. Concerned File.

*Ashish Gupta*  
30-08-22

**(Ashish Gupta)**

Additional Secretary to Government

*Ashish Gupta*  
30-08-2022.